

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 169 of 2013 & IA-243 of 2013

Dated : 24th April, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**GRIDCO Ltd. ... Appellant(s)
Versus
M/s Bhushan Power & Steel Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Ms. Ishita Choudhuri Dasgupta

Counsel for the Respondent(s) : Mr. Rajiv Yadav for R-1
Mr. K.S. Dhingra for R-3

ORDER

We have heard the learned counsel for the parties. They are at liberty to file their respective comprehensive written submissions on or before 8.5.2014 after serving copy on the other side.

Post the matter for **Reporting Compliance** on **8th May, 2014**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**